GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.292

TO BE ANSWERED ON THE 19THJULY, 2016/ASHADHA 28, 1938 (SAKA)

HUMAN TRAFFICKING

292. SHRI P. KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of human trafficking has increased during the last few years;
- (b) if so, the number of cases reported during each of the last three years and the current year, State/UT-wise;
- (c) whether it is a fact that children constitute the major chunk of such trafficking cases;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check human trafficking particularly trafficking of children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): As per the information provided by the National Crime Records Bureau(NCRB), a total 3554, 3940 and 5466 cases of human trafficking and a total 991, 1361 and 2204 cases of child trafficking were reported during 2012, 2013 and 2014, respectively. State/UT wise details of cases reported under total Human Trafficking and under Child Trafficking are at Annexure I and Annexure II, respectively.

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- (e): 'Public Order' and 'Police' as per the Seventh Schedule of the Constitution of India are State subjects and as such detection, registration, investigation and prevention of crime is primarily the responsibility of the State Governments. However, Government of India has taken various steps to combat human trafficking and has adopted a multi-pronged approach alongwith concerned Ministries and stakeholders, as detailed below:-
- (i) Enactment of Criminal Law (Amendment) Act, 2013, wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A of IPC which provide for comprehensive measures to counter the menace of Human Trafficking.
- (ii) Establishment of Anti Human Trafficking Units(AHTUs) in 259 districts of the country.
- (iii) Issued following advisories on Human Trafficking to all States/UTs:
 - Advisory for preventing crime of human trafficking dated 9.9.2009.
 - Advisory on missing children measures needed to prevent trafficking and trace the children - dated 31.1.2012

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- Advisory on Human Trafficking as Organised Crime dated 30.4. 2012.
- Advisory on Preventing and combating human trafficking in Indiadealing with foreign nationals dated 1.5. 2012
- Standard Operation Procedure (SOP) to handle trafficking of children for child labour dated 12.8.2013

These advisories are available at www.mha.gov.in.

(iv) Organization of periodic meetings with Nodal Officers of AHTUs and concerned Ministries to review the efforts taken to combat Human Trafficking.

State/UT wise Cases Reported under Total Human Trafficking# during 2012-2014

SL	State/UT	2012	2013	2014*
1	Andhra Pradesh	506	531	365
2	Arunachal Pradesh	1	2	2
3	Assam	154	149	407
4	Bihar	99	267	395
5	Chhattisgarh	18	53	51
6	Goa	40	28	23
7	Gujarat	63	78	56
8	Haryana	69	67	356
9	Himachal Pradesh	9	5	9
10	Jammu & Kashmir	3	2	1
11	Jharkhand	43	37	184
12	Karnataka	412	412	472
13	Kerala	220	195	155
14	Madhya Pradesh	45	53	74
15	Maharashtra	403	345	360
16	Manipur	32	22	3
17	Meghalaya	7	12	17
18	Mizoram	1	0	0
19	Nagaland	4	1	4
20	Odisha	29	106	152
21	Punjab	86	138	77
22	Rajasthan	120	130	180
23	Sikkim	0	0	2
24	Tamil Nadu	528	549	509
25	Telangana	-	-	398
26	Tripura	0	0	0
27	Uttar Pradesh	51	37	43
28	Uttarakhand	19	14	24
29	West Bengal	549	669	1096
	TOTAL STATE(S)	3511	3902	5415
30	A & N Islands	2	4	12
31	Chandigarh	0	6	1
32	D&N Haveli	2	2	1
33	Daman & Diu	3	6	8
34	Delhi UT	32	20	27
35	Lakshadweep	0	0	0
36	Puducherry	4	0	2
	TOTAL UT(S)	43	38	51
	TOTAL (ALL INDIA)	3554	3940	5466

Source: Crime in India

include cases under section 370 & 370A IPC*, Procuration of minor girls (section 366A IPC), Importation of girls from foreign country (section 366B IPC), Selling of minors for prostitution (section 372 IPC), Buying of minors for prostitution (section 373 IPC) and The Immoral Traffic (P) Act

^{*} started collecting data since 2014.

State/UT wise Cases Reported under Child Trafficking* during 2012-2014

SL	State/UT	2012	2013	2014
1	Andhra Pradesh	34	42	46
2	Arunachal Pradesh	0	0	1
3	Assam	124	131	304
4	Bihar	64	203	285
5	Chhattisgarh	13	45	3
6	Goa	0	0	0
7	Gujarat	19	2	1
8	Haryana	0	4	280
9	Himachal Pradesh	3	1	4
10	Jammu & Kashmir	0	1	0
11	Jharkhand	31	26	24
12	Karnataka	77	72	71
13	Kerala	10	15	4
14	Madhya Pradesh	32	31	8
15	Maharashtra	37	56	31
16	Manipur	17	22	0
17	Meghalaya	0	8	12
18	Mizoram	1	0	0
19	Nagaland	0	0	0
20	Odisha	5	79	75
21	Punjab	0	1	5
22	Rajasthan	21	56	61
23	Sikkim	0	0	0
24	Tamil Nadu	28	0	1
25	Telangana			30
26	Tripura	0	0	0
27	Uttar Pradesh	20	0	2
28	Uttarakhand	7	1	3
29	West Bengal	440	565	947
	TOTAL STATE(S)	983	1361	2198
30	A & N Islands	0	0	1
31	Chandigarh	0	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	8	0	5
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	8	0	6
	re: Crime in India	991	1361	2204

Source: Crime in India

^{*} includes importation of girls from foreign country, buying of minors for prostitution, selling of minors for prostitution, procuration of minor girls and Immoral Traffic (Prevention) Act@